

(23)

Central Administrative Tribunal
Principal Bench, New Delhi

1999
O.A.No.537/2009

Thursday, this the 12th day of November 2009

Hon'ble Shri Shanker Raju, Member (J)
Hon'ble Dr. Veena Chhotray, Member (A)

Shri Suresh Kumar s/o Shri Ram Singh
r/o Villatge Matan Hail Distt. Jhajjar
(Haryana)

..Applicant

(None for applicant)

Versus

1. The Commissioner of Police
Police Headquarters, MSO Building
New Delhi
2. The Deputy Commissioner of Police
Special Cell (SB), Police Headquarters
MSO Building, New Delhi
3. Union of India, Ministry of Home Affairs
Govt. of India
New Delhi (through its Secretary)

..Respondents

(By Advocate: Shri Vijay Pandita)

O R D E R (ORAL)

Shri Shanker Raju:

Nobody is appearing for the applicant for the last two occasions, i.e., on 5.10.2009 and 29.10.2009. None appeared for the applicant today even after the second call. OA is dismissed in default and for non-prosecution. No costs.

Veena Chhotray
(Dr. Veena Chhotray)
Member (A)

/sunil/

S. Raju
(Shanker Raju)
Member (J)

MA 586/10 - Restoration